

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:229

ANSWERED ON:22.02.2011

CONFERENCE ON INTERNAL SECURITY

Chowdhury Shri Adhir Ranjan;Khaire Shri Chandrakant Bhaurao;Kumar Shri Vishwa Mohan;Maadam Shri Vikrambhai Arjanbhai;Owaisi Shri Asaduddin;Pandey Shri Ravindra Kumar

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the steps taken by the Union Government to strengthen internal security in the country including devising alternative strategies;
- (b) whether the Union Government has recently organized a conference/meeting of Chief Ministers of the State Governments on internal security;
- (c) if so, the details thereof and the recommendations made therein alongwith the reaction of the Union Government;
- (d) whether various States have submitted proposals in the conference/ meeting to grant special package to strengthen internal security, modernization of police force, increasing police personnel, checking terrorism/maoist activities and police reforms; and
- (e) if so, details thereof and the reaction of the Union Government thereto?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS(SHRI GURUDAS KAMAT)

(a): The Central Government monitors and reviews the internal security situation in the country from time to time, and in the process, maintains close contact with State Government besides sharing information with them. As alternative strategies, steps have been taken to strengthen and upgrade the capabilities of intelligence agencies both at the Central and State levels, as well as to enhance information sharing and operational coordination between the Central and State Governments. The Multi-Agency Centre in the Intelligence Bureau has been strengthened and reorganized to enable it to function on a 24x7 basis. Whenever necessary, advisories are also sent to the State Governments. On many occasions, the Central Government, on the request of the State Government (s) also provides assistance in the form of deployment of Central Para-military Forces to aid States to effectively deal with the situation.

(b) & (c): Yes, Madam. The Union Government has recently organized a Conference of Chief Ministers of all State Governments on Internal Security on 1.2.2011 at Vigyan Bhawan, New Delhi. The Conference reviewed the security situation in the country and discussed various issues relating to Internal Security such as filling up of vacancies against sanctioned strength of police forces; strengthening of counter terrorism capabilities; strengthening of intelligence wing; economic offences; implementation of Crime and Criminal Tracking Network & Systems (CCTNS); police reforms; coastal security; Border Management; and Left Wing Extremism (LWE).

(d) & (e): Chief Ministers had variously sought a credible plan for Mega City Policing, timely release of Central funds under Crime and Criminal Tracking Network & Systems (CCTNS), Modernisation of Police Forces or Security Relation Expenditure (SRE) and centralized platform for weapons and other police equipments.

The State Governments were inter-alia, asked to give priority for setting up of State Industrial Security Forces (SISF), utilize the training slots available with the Central Para-military Forces, pass appropriate new Police Act and maintaining the timelines for various critical activities so that the CCTNS project is implemented on priority and in a time bound manner.